decided to constitute a Committee under the Chairmanship of the Defence Secretary to examine the overall situation and security forces deployment in the light of the approach of the Government as stated above and to determine whether there is need to relocate and reconfigure the existing security forces deployment.

Police protection to witnesses

2373. SHRI ABU ASM AZMI: SHRI AMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a large number of witnesses in murder or other serious cases facing threat to their lives, have not been given police protection in capital;
- (b) if so, what is the number of such cases including the details of the cases where these persons had given evidences;. .
- (c) whether any such witness had sought the intervention of the Delhi High Court for police protection; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): (a) to (d) According to Delhi Police, police protection is provided to the witnesses in murder or other heinous crimes, facing threat to their lives, either on their own demand or on the orders of the courts. In following seven cases, ten witnesses were ordered by the Delhi High Court to be provided protection which was duly provided:

- 1. In FIR No. 192/02 under section 302 IPC registered at Police Station Kavi Nagar, Ghaziabad, U.P., police protection provided to Smt. Neelam Katara.
- 2 In FIR No.289/06 under sections 302/201/34 IPC and 25/54/59 Arms Act, registered at Police Station Sarai Rohilla, police protection provided to (i) Shri Vijay Kumar and (ii) his son Shri Rohit Kumar.
- In FIR No.887/06 under sections 302/307/34/120 B IPC and 25/27 Arms Act registered at Police Station Punjabi Bagh, police protection provided to Shri Bhupender Singh.
- 4. In FIR No.32/1997 under Sections 307/394/397/411/34 IPC registered at Police Station Man Sarover Park, police protection provided to Ms. Pragati Seth.
- 5. In FIR No.374/2003 under Sections 376/34 IPC registered at Police Station Khajoori Khas, police protection provided to Ms. Sonia.
- In FIR No.334/2001 under sections 364-A/302/34 IPC, registered at Police Station Gokal Puri, police protection provided to (i) Shri Virender Singh and (ii) Shri Hukum Singh.

 In FIR No.715/06 under section 506 IPC registered at Police Station R.K. Puram, police protection provided to (i) Smt. Neelam Bhati Gaur and (ii) Shri Keshav Kaushik.

Floods in North Bihar

- 2374. SHRI MOTIUR RAHMAN: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether North Bihar has been badly affected by the floods affecting lakhs of people by damaging their houses and properties;
- (b) if so, how many people have been affected, how many properties have been damaged, how many people and animals have died, how many villages are affected etc.; and
 - (c) what relief has been provided to the people by the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI V. RADHIKA SELVI): (a) to (c) As per the information received from the Government of Bihar, based on their preliminary assessment, 209.52 lakh people have been affected, 532 human lives have been lost, 582 cattle heads perished, 16.77 lakh hectares of cropped area, 260231 houses fully and 321114 houses partially, in 10004 villages in 20 districts in the State reported to have been damaged in varying degree due to heavy rains/floods during South West Monsoon 2007.

The State Government is taking necessary rescue and relief operations in the affected areas which include evacuation of about 995817 people to safer places, operation of 1325 relief camps and 371 cattle camps, deployment of boats and providing essential commodities *viz.* readymade food, wheat, rice, chura, gur, salt, kerosene oil matchboxes, candles, etc. and operation of free kitchens. The State Government also has deployed 538 medical teams in the affected areas to prevent outbreak of any epidemic.

Killing of forest department officials in Orissa by terrorists

- 2375. SHRI RUDRA NARAYAN PANY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government are aware that three employees of Forest Department have been killed by terrorists in Dhenkanal district of Orissa recently;
- (b) the number of such incidents occurred and the number of the people killed during the last five years in such incidents; and
- (c) if so, the directions given by Government to the State in this regard and the details of the assistance extended to the State by the Centre?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) As per information available, the armed cadres of CPML-Jana Shakti, a Left Wing Extremist outfit, killed 1 forester and 2